

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 637**

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)

CONSTRUCTION OF RAM MANDIR

637. SHRI PRASUN BANERJEE: DR. KULAMANI SAMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the role of the Government in the facilitation of building of Ram Mandir at Ayodhya;

(b) whether any settlement proposal has been received by the Govt. from Shia Wakf Board in respect of dispute regarding construction of Ram Mandir and Babri Masjid;

(c) if so, the details thereof and the reaction of the Government thereto;

(d) whether any representation has been made by Suni Muslim Community for amicable solution to the said dispute; and

(e) if so, the details thereof and the reaction of the Government there to?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): The matter in respect of Ram Janam Bhoomi - Babri Masjid (RJB-BM) at ayodhya is sub-judice. The next date of hearing in the Supreme court is 08.02.2018.
